

staff detailed for vaccination purposes.

10 Anti-epidemic drugs are stored to meet emergencies that may arise during any epidemic disease

11 The services of maternity staff are also utilised for carrying out vaccination, and infants and toddlers attending the M & C W Centres are immunised against small-pox

12 The area of Delhi Municipal Corporation has been divided into zones and to each zone has been attached a team of municipal doctors for carrying out anti-diphtheria inoculations on a mass scale

13 The contacts below 10 years are given prophylactic diphtheria inoculation. In addition the contacts are also examined for carrier factor in the Corporation Health Laboratory, N.W. Delhi and suitable action is taken by the health authorities concerned to prevent them from attending schools or offices till their throat swab, are reported negative for diphtheria

Re-Modelling of Bolpur Railway Station

1561 Shri Subiman Ghose: Will the Minister of Railways be pleased to state

(a) the amount spent on re-modelling the Bolpur Station (Shanti Niketan) on Eastern Railway during 1958-59 so far, and

(b) whether any change has been effected in the third class waiting shed at the time of re-modelling?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) No expenditure was booked during the year 1958-59. The total expenditure incurred on this work so far is Rs 1.69 lakhs.

(b) No

Issue of Licences for Sugar Factories

1582 Shri M. B. Krishna: Will the Minister of Food and Agriculture be pleased to state

(a) whether Government has given any licences to new sugar factories;

(b) if so, how many co-operative sugar factories have received licences during 1957-58, and

(c) how many of the co-operative sugar factories in Andhra Pradesh have requested for licences and how many have been actually given licence, and other assistance?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b) Yes, Sir 54 licences have been granted since the coming into force of the Industries (Development & Regulation) Act, 1951. In 1957-58, 7 licences were granted, of which 6 were for establishment of co-operative sugar factories

(c) In all, 10 applications were received. Licences were granted to 6 applicants. One of these was subsequently revoked as the society concerned failed to take effective steps to establish the factory within the specified time limit. The remaining four applications were rejected on grounds of non-availability of spare capacity for further licensing.

Chittaranjan Locomotive Workshop

1583. Shri Aurobindo Ghosal: Will the Minister of Railways be pleased to state

(a) what is the foreign exchange spent for importing the component parts of locomotives manufactured in Chittaranjan Locomotive Works since 1953-54, and

(b) what is the percentage of components manufactured in India since 1953-54?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b) A statement is laid on the Table of the House [See Appendix, III, annexure No 60]